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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 05/12/2016 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/212/2016
NAME OF THE PETITIONER(S) : Ramabhandran Sivaraman
NAME OF THE RESPONDENT(S) : M/s Star Quarry and Aggregates Private Limited & 4 others
UNDER SECTION : 397/398, 237 and 59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) T.V.P. Saivili	Counsel for Petitioner	T.V.P. Saivili
2) S Ramabramanian & Associate	Counsel for R1 R2, R4 - R7	B. K. K.
3. A.m. Sridharan	Counsel for Respondents 1 to 3 & 5	for Counsel Ramabramanian & Associate.
4. S. Praveen Kumar	Counsel for Respondent R4	Ankur S.P. Praveen Kumar

ORDER

Counsels representing both the parties present. Counsel for petitioner filed rejoinder. Both counsels stated that pleadings are complete. The matter is posted for final hearing. Put up on 03.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)